

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 408
IB/196/ND/2023

IN THE MATTER OF:

Mr. Satyabrata Mitra & Ors. ...

Applicant

Versus

Earth Towne Infrastructure Pvt.t Ltd. ...

Respondent

Under Section 7 of IBC 2016.

Order delivered on 01.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **22.02.2024**.

Sd/-

(Court Officer)